

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.07.2019

ORDER NO. 151 of 2019

Hon'ble President is pleased to partially modify the roster order no. 127 of 2019 for CESTAT, New Delhi constituting Single Member Bench as follows:-

On **26.7.2019 at 02.30 p.m.** Hon'ble Ms. Rachna Gupta, Member (J) will hear the following Single Member Bench ROM/Misc. applications:-

C/Misc/50343/2019, C/ROM/50247-50248/2019 in C/361-363/2010
ST/ROM/50127/2019 in ST/51853/2018
E/ROM/50265/2019 in E/52822/2018

By order,



(Bineesh Kumar K.S.)
Registrar

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Dy. Registrar